

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2356
ANSWERED ON:07.12.2012
SOLAR CELLS
Singh Shri Dushyant

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether under the Jawaharlal Nehru National Solar Mission (JNNSM) it is mandatorily required to give preference to domestic manufacturers of solar cells;
- (b) if so, the details thereof along with the steps being taken by the Government to ensure transparency in the reverse bidding process under the JNNSM;
- (c) whether the Government proposes to restrict foreign manufactured solar cells in India;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): Suitable clauses detailed below have been included in various schemes of the JNNSM viz Rooftop PV and Small Solar Power Generation Programme (RPSSGP), Batch-I&II and Off-grid and Decentralized Solar Applications to encourage domestic manufacturing.

- i. All Grid Solar Power Developers under RPSSGP of JNNSM, using Crystalline Silicon Technology, are required to procure Modules manufactured in India.
- ii. All Grid Solar Power Developers under Batch-I, Phase-I of JNNSM, using Crystalline Silicon Technology, are required to procure Modules manufactured in India.
- iii. All Grid Solar Power Developers under Batch-II, Phase-I of JNNSM, using Crystalline Silicon Technology, are required to procure Cells and Modules manufactured in India.
- iv. Under off-grid solar scheme of Government of India, only modules made in India are allowed to be used. Steps by the Government to ensure transparency in the reverse bidding process under JNNSM:
 - (i) Open tender notice is issued.
 - (ii) Pre-bid meeting is held.
 - (iii) Details required for the bidders are uploaded on website.
 - (iv) Evaluation is based on transparent criteria stipulated in guidelines for the scheme.
 - (v) Consultation meetings are held with all Stake Holders.

(c),(d)&(e): There is no proposal for a blanket ban on foreign manufactured solar cells in India. However, the use of such cells in various programmes would be governed by the policy guidelines of the respective programmes.